

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:206  
ANSWERED ON:16.12.2003  
PRADHAN MANTRI GRAMEEN SADAK YOJANA  
ALE NARENDRA;N.N. KRISHNADAS

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether all the habitations having population of 1000 and above have been linked with rural roads under PMGSY as per the target;
- (b) if not, the reasons therefor;
- (c) the time by which these are likely to be linked;
- (d) whether any relaxation in the criteria fixed for connecting villages in the first and second segment in the case of hilly States and desert habitations under the PMGSY has been taken into consideration;
- (e) if so, the details thereof;
- (f) whether the Government has received more proposals for laying of rural roads under the scheme;
- (g) if so, the details thereof, state-wise;
- (h) whether all the proposals received in this regard by the Government from the States during 2002-03 and 2003-04 have been cleared;
- (i) if not, the details thereof;
- (j) whether the Government has received any reports that the funds allocated for the purpose are not being fully utilised; and
- (k) if so, the details in this regard and the action taken by the Government thereon?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (k) A Statement is laid on the Table of the House.

Statement referred to in Reply to parts (a) to (k) of Lok Sabha Starred Question No. 206 admitted for Answer on 16th December 2003.

(a) to (e) The primary objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide Connectivity to the unconnected Habitations in the rural areas, in such a way that Habitations with a population of 1000 persons and above are covered in three years (2000-2003) and all Unconnected Habitations with a population of 500 persons and above by the end of the Tenth Plan Period (2007). In respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttaranchal) Desert Areas and Triba (Schedule-V) areas, the objective of the Programme is to connect Habitations with a population of 250 persons and above. Targets under the programme are fixed from year to year based on the allocation of funds. The year-wise allocation of funds is as follows :

Year Amount (Rs. in crore)

2000-01	2500
2001-02	2500
2002-03	2500
2003-04	2325

Andhra Pradesh, Goa, Gujarat, Haryana, Karnataka, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Sikkim, Tami Nadu will be completing coverage of eligible Unconnected Habitations of population more than 1000 as a result of clearance of proposals under Phase III (2003-04) or earlier.

(f) to

(i) Proposals received from the State Governments under Phase-I (2000-01) and Phase II (2001-02 & 2002-03) have been cleared. Under Phase III (2003-04), proposals received from Assam, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala Madhya Pradesh, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh and West Bengal have been cleared so far. Proposal of Andhra Pradesh is under clearance and clarification from Maharashtra is awaited to enable clearance of their proposals. No proposals from other States under Phase-III (2003-04) are pending.

(j) & (k) Progress including expenditure under PMGSY is periodically monitored and State Governments are regularly advised to complete execution of the works as per approved programme. Release of each instalment of funds is dependent, inter-alia, on adequate utilisation of previously released instalments (details at Annexure I).

#### Annexure I

Statement referred to in Reply to Part (j) & (k) of Lok Sabha Starred Question No.206 admitted for answer on 16th December, 2003

Financial progress under PMGSY 2000-01 (Phase I) and 2001-02 & 2002-03 (Phase II)

(Rs. in crore)

Amount allocated in 2000-01,  
# State 2001-02 & 2002-03 Amount released Exp. Upto Sept 03  
1 2 3 4 5

1.Andhra Pradesh	570.00	638.94	619.70
2.Arunachal Pradesh	105.00	127.46	107.53
3.Assam	225.00	229.92	170.78
4.Bihar	450.00	149.90	102.25
5.Chattisgarh	261.00	295.63	241.60
6.Goa	15.00	10.00	5.00
7.Gujarat	150.00	171.51	125.05
8.Haryana	60.00	87.92	55.46
9.Himachal Pradesh	180.00	236.66	145.17
10.Jammu & Kashmir	60.00	55.00	22.19
11.Jharkhand	330.00	230.05	177.60
12.Karnataka	285.00	306.68	243.37
13.Kerala	60.00	58.79	42.00
14.Madhya Pradesh	639.00	770.13	618.06
15.Maharashtra	390.00	379.29	255.86
16.Manipur	120.00	80.00	20.00
17.Meghalaya	105.00	115.67	61.73
18.Mizoram	60.00	69.31	58.96
19.Nagaland	60.00	67.51	52.88
20.Orissa	525.00	524.79	356.16
21.Punjab	75.00	100.05	80.80
22.Rajasthan	390.00	430.73	321.79
23.Sikkim	60.00	50.97	32.76
24.Tamil Nadu	240.00	268.14	221.10
25.Tripura	75.00	76.60	30.78
26.Uttar Pradesh	945.00	909.76	660.50
27.Uttaranchal	180.00	130.63	75.26
28.West Bengal	405.00	444.17	259.93

Total (States) 7020.00 7016.21 5164.27

#### Union Territories

29.A & N Islands	30.00	10.59	0.26
30.Dadra & Nagar Haveli	15.00	5.00	0.00

31.Daman & Diu	15.00	5.00	0.35
32.Delhi	15.00	5.00	0.00
33.Lakshadweep	15.00	4.89	0.00
34.Pondicherry	15.00	5.00	6.75
Total (UTs)	105.00	35.48	7.36

Grand Total	7125.00	7051.69	5171.63
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